

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP (CAA) No. 03/230/HDB/2024
u/s. 230 of Companies Act, 2013

IN THE MATTER OF:

M/s. Grisaille Adtech Solutions Pvt Ltd (Transferor Company 1) and M/s. ZETA Interactive Systems India Pvt Ltd (Transferee Company) and their respective shareholders and creditors **...Petitioner**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Surya Prakash Perumalla, for Petitioner present physically.
Smt Kusum Yadav, Assistant RD from RD office present physically.
Mr Deowarat Vasant Rao Meshram, Assistant OL from OL office present physically.
At request for objections 10 days' time granted to the petitioner and two weeks' time granted for final report if any by the authorities. Matter adjourned to 08.08.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**